

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/5/2016
NAME OF THE PETITIONER(S) : First City Investments Ltd
NAME OF THE RESPONDENT(S) : Lovedale Spas (I) Ltd & 3ors
UNDER SECTION : 397/398

S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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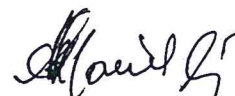
C. PRABHAKAR, PCS

Appearing for petitioner



HARISH CHOWDHARY.
FOR T. M. NAIDU & CO

COUNSEL FOR RESPONDENTS.


14/9/17

ORDER

Mr. C. Prabhakar, PCS, Representative of the Petitioner present. Counsel for Respondents also present. Counsel for the Respondents submitted that more time be granted for reporting settlement with regard to outstanding debt. At request, time is enlarged. Put up on **16.10.2017 at 10.30 A.M.**

MEMBER (TECHNICAL)

ghk

MEMBER (JUDICIAL)